

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-315
IB-355/ND/2020

IN THE MATTER OF:

M/s Intec Capital Ltd

Vs

M/s MAC Roof India Pvt Ltd

....Applicant

....Respondent

SECTION

U/s. 7 of IBC,2016

Order delivered on 05.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Shaitesh Yadav

For the Respondent :

ORDER

Notice to Corporate Debtors/Respondent by all modes including process of the bench. Affidavit of service to be filed by the next date of hearing. List the case on 25.02.2020.

-Sd/-

(K.K. VOHRA)
MEMBER (T)

-Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)